

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Criminal Appeal No(s). 415/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

VISHNU KUMAR

Respondent(s)

(FOR ADMISSION and I.R. and IA No.32141/2018-CONDONATION OF DELAY
IN FILING and IA No.32144/2018-EXEMPTION FROM FILING O.T.)

Date : 01-10-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Amit Singh, Adv.
Mr. Garvesh Kabra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the sole respondent but none has
entered appearance.

Original records have been received from the High Court as
well as Trial Court.

Registry to process the matter for listing before the
Hon'ble Court, as per rules. In the meantime, parties may file
additional documents.

RAJESH KUMAR GOEL
Registrar